

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 669
ANSWERED ON TUESDAY, THE 13TH DECEMBER, 2022

NATIONAL CSR EXCHANGE PORTAL

QUESTION

669. DR. SANTANU SEN:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the number of welfare programs registered under the National CSR Exchange Portal and the on-going projects and companies on the portal till now;
- (b) whether Government is aware about the difficulties, companies and NGOs are facing while operating on the portal, if so, the details thereof and the action taken thereon; and
- (c) whether Government has taken steps to enhance the functioning of the portal, if so, the details thereof, and, if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): In June, 2022, the National CSR Exchange Portal was launched to provide an interactive platform to the CSR eligible companies and implementing agencies. The Portal enables the stakeholders to list, search, interact, engage and manage their CSR projects on a voluntary basis. Since its launch, 694 companies and 3406 implementing agencies have registered themselves in the Portal. Further, formal communications have been sent to companies (both public and private sector companies) and implementing agencies requesting them to get onboard on the Portal. As on 06.12.2022, a total of 16 Request for Proposals (RFP) and 232 Request for Funds (RFF) have been floated by the companies and implementing agencies respectively.

(b) & (c): The Portal has inbuilt facility to receive online feedback from the stakeholders. The Ministry has received various queries and suggestions related to data rectification, login issue, registration issue, technical support and other generic queries. These have been resolved through a dedicated Helpdesk to ensure ease of using the Portal. Further, a detailed FAQ tab has also been provided for self-redressal of issues by the stakeholders.
